NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT:	SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
	SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)			
APPLICATION NUMBER	:		
PETITION NUMBER	: TCP/136/2016		
NAME OF THE PETITIONER(S)	: Serum Institute of India Limited &	5 Others	
NAME OF THE RESPONDENT(S)	: M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others		
UNDER SECTION	: 397, 398, 402 & 403		
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE	
	REPRESENTATION BY WHOM		
R. R. Pradheef for S. Sethuraman	for R-28.	Ahndle 9	
Rayana Gr. for Puetr Mahan	R9	Pa)	
Eharath for Mu. CHITRA NARAYAN	PETITIONERS	S. Bluech	
Keathi Krishna For T.K. Bhaskar	for Respondents 2-6	B/1.	

ORDER

Representing counsel for the petitioner present. Representing Counsel for Respondents 2 to 6, 9 & 28 are present and prayed for time for making submissions. The IRP appointed for the R1 Company was also present. At request, time for hearing submissions of the respondent side is enlarged. Put up on 12.01.2018.

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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